

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.603 of 1995

Thursday this the 22nd day of June, 1995.

CORAM :

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

C Muraleedharan Pillai  
Extra Departmental Mail Carrier  
Peringalam Branch Office  
Arinalloor, Karunagappally  
Kollam District .. Applicant

(By Advocate Mr OV Radhakrishnan)

Vs.

Sub Divisional Inspector of  
Post Offices, Karunagappally  
Sub Division,  
Karunagappally 690 518  
Kollam District .. Respondent

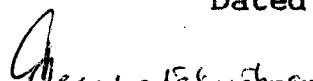
(By Advocate Shri Varghese P Thomas, ACGSC)

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN.

It is reported that the relief prayed for has been granted by the department. We record the submission and dismiss the application. No costs.

Dated 22nd June 1995.

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN